NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANAN	THA PADMANABHA SWAMY, MEMBE	R-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/209/2016	
NAME OF THE PETITIONER(S)	: P. Shanmugam & 6 others	
NAME OF THE RESPONDENT(S)	: M/s Shanti Enterprises Electricals Private Limited & 5 others	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
AKSHAYA RAMADURAL	R 1-6	RAY
M/S R. PARTHASARATHY RANGE BALATI		,

AthibanVijay 1. K Jor. M. Seichaean Rangarajan

Caunsel for fetitions

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ORDER

Counsel representing both the parties present and reported that settlement talks are still in progress. They prayed some time to report the final outcome of the talks. Time extended at request. Put up on 19.01.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)